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LOK SABHA

Monday, 11th April, 1955.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 Noon,

PRESIDENT'S ASSENT TO BILL

**Secretary:** Sir, I have to inform the House that the Essential Commodities Bill, 1955, which was passed by the Houses of Parliament during the current session was assented to by the President on the 1st April, 1955.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE SEA CUSTOMS ACT.

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** I beg to lay on the Table a copy of each of the following Customs Notifications under sub-section (4) of section 43B of the Sea Customs Act, 1878 as inserted by the Sea Customs (Amendment) Act, 1953:

- (1) Ministry of Finance (Revenue Division) Notification No. 163, dated the 18th December, 1954.
- (2) Ministry of Finance (Revenue Division) Notification No. 164, dated the 18th December, 1954; and

(3) Ministry of Finance (Revenue Division) Notification No. 28, dated the 26th February, 1955.

[Placed in Library. See No. S.114/55.]

**Shri R. K. Chandhuri (Gauhati):** May I respectfully point out one thing, if you.....

**Mr. Speaker:** Afterwards; let the regular business be commenced and then we shall see.

ELECTION TO COMMITTEE

CENTRAL SILK BOARD

**Mr. Speaker:** I have to inform the House that up to the time fixed for receiving nominations for the Central Silk Board, six nominations were received. Subsequently, two members withdrew their candidatures. As the number of the remaining candidates was thus equal to the number of vacancies, I declare the following members to be duly elected to the Board:

1. Pandit Lingaraj Misra.
2. Shri Dodda Thimmaiah.
3. Shri Bimalaprosad Chaliha.
4. Shri Y. Gadilingana Gowd.

CONVENTION RE. QUORUM

**Mr. Speaker:** Now, we will pass on to the regular legislative business. What has the hon. Member to submit?

**Shri R. K. Chandhuri (Gauhati):** I respectfully submit that under the